

NOTICE

Date of Publication :25-Feb-2021 Last Date: 11-Mar-2021

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Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201806627	J.B. Samant (Plaintiff)	98-2010 (12)	
2	U-201809588	Adv. Rajendra Sutale	13054-2018-STAMP NO. (4)	
3	U-201904149	Ranganath R. Sanap (Third Party Application)	420-1985 (Record Dept.)	
4	U-201904597	Kalpesh J. Nansi Adv for Defendant	1228-2015 (20)	
5	U-201908908	Deepak R. Pathak (Third Party Application)	5248-1962 (Record Dept.)	
6	U-201909262	M.C.G.M. for Adv S.M. Rawool-Tondwalkar	2557-2019 (5)	
7	U-201909281	Mohammed Zain Khan Adv	235-2019 (28)	
8	U-201910810	Dipti Shah Adv. for Plaintiff	2441-2011 (5)	
9	U-202000171	Shweta Jain Adv. for Plaintiff	9771-1982 (13)	
10	U-202000372	Prashant J. Pandit Adv. for Def. No. 1	8203-2002 (40)	
11	U-202000375	M. S. Bodhanwalla & Co.	8316-1995 (9)	
12	U-202000549	R. A. Shaikh	1017-2019-SUMMARY SUIT (59)	
13	U-202000896	Bhuta & Associates Adv. for Plaintiff	471-2019-SUMMARY SUIT (59)	
14	U-202001057	M/s. Lex Conseiller Adv. for Plaintiff	9272-1999 (Record Dept.)	
15	U-202001216	S. R. Shetty Adv. for Plaintiff	7175-2001 (13)	

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16	U-202001358	M/s. Markand Gandhi & Co. Adv. for Plaintiff	4843-2009 (5)	
17	U-202001499	Prasad M. Gaonkar Adv. for Plaintiff	1926-2010 (32)	
18	U-202001516	Mohankumar K. Adv. for Def. No. 1	7956-2002 (13)	
19	U-202001964	Yadunath Chaudhari Adv. for Plaintiff	9279-2000 (6)	
20	U-202001982	S. R. Shetty Adv. for Plaintiff	5954-2007 (31)	
21	U-202001988	S. R. Shetty Adv. for Plaintiff	7441-2001 (28)	
22	U-202002244	S. R. Shetty Adv. for Plaintiff	4184-2010 (Record Dept.)	
23	U-202002566	S. R. Shetty Adv. for Plaintiff	2650-2012 (Record Dept.)	
24	U-202002609	Dharmesh Rajput (Third Party Application)	1298-1969 (Record Dept.)	
25	U-202002686	Ajaykumar Ganpat Sonavane (Def. in person)	829-2019 (59)	
26	U-202002729	Ganesh Shetty Adv. for Plaintiff	290-2018-SUMMARY SUIT (59)	
27	U-202002732	S. R. Shetty Adv. for Plaintiff	7351-2006-SUMMARY SUIT (Record Dept.)	
28	U-202002791	Adv. O. Sankaran Kutty for Defendant	832-2016-SUMMARY SUIT (60)	
29	U-202002792	Adv. V. R. Tripathi for Defendants	2017-2013 (9)	
30	U-202003081	Javesh Anant Mestry	7796-1985 (13)	

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31	U-202003231	Bharat Joshi	8359-2000 (13)	
32	U-202003389	Adv Akshay N. Kamath	4973-2020-STAMP NO. (4)	
33	U-202003410	Lalit V.Jain	3152-2018 (32)	
34	U-202003427	Piyush M Shah	8556-1998 (13)	
35	U-202003436	Pradeep D Ghandhy	8359-2000 (13)	
36	U-202003546	Adv Sangeeta Nagpal	267-2019 (22)	
37	U-202003649	Adv Sangeeta Nagpal	266-2019 (22)	
38	U-202100046	Smita Patel	399-2019-SUMMARY SUIT (59)	
39	U-202100137	Auris Legal	208-2020-COMMERCIAL SUIT (32)	
40	U-202100221	Adv Sachin B. Chandan	30-2020-MISC.APPLN.-CIV (19)	
41	U-202100316	Adv Mohan Kumar K.	3671-2011 (32)	
42	U-202100625	A. A. Jadav	2-2021 (4)	
43	U-202100659	Tariq Choudhary	4218-2010 (14)	
44	U-202100677	S. R. Gupta	91-2019-COMMERCIAL SUIT (32)	
45	U-202100839	LJ Law	328-2016 (20)	

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46	U-202100928	M. V. KINI & Co.	650-2015 (20)	
47	U-202100930	Nandesh A. Manek	90-2019-COMMERCIAL SUIT (32)	
48	U-202100944	Madhusudan G. Gawde	6072-2007 (20)	
49	U-202100962	Adv. Sasikumar T.C.	833-2015 (12)	
50	U-202100971	Manoj B. Kapoor	264-1983 (7)	
51	U-202101010	Hanju S. Upadhayay	92-1987 (4)	
52	U-202101014	M/s Markand Gandhi & Co.	5795-2006 (4)	
53	U-202101034	S. M. Tandulkar	966-2020 (6)	
54	U-202101046	Adv. Moin Khan (Third Party Application)	2012-2016 (5)	
55	U-202101047	Adv. Monuddin Khan (Third Party Application)	1389-2016 (5)	
56	U-202101048	Adv. Monuddin Khan (Third Party Application)	1389-2016 (5)	
57	U-202101107	Sandeep V. Bane/ Akshata S. Satam	2749-2017 (4)	
58	U-202101113	Adv. Irine M. D'lima	8601-1995 (2)	
59	U-202101129	Oasis Reality Pvt. Ltd.	55-2018 (59)	
60	O-201802273	Ranjana Kakde (Defendant in person)	2765-2013 (4)	

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61	O-201902705	M/s. Singhi & Co. adv for Defendant	5285-2007 (40)	
62	O-201903343	Deepak Chitnis – Chiparikar & Co	2441-2008 (5)	
63	O-201903446	M/s. Dhruve Liladhar & Co. Adv for Respondent No.3	15208-2018-STAMP NO. (19)	
64	O-202000186	Narendra P. Jain Adv. for Plaintiff	41-2018-SUMMARY SUIT (40)	
65	O-202000207	Narendra P. Jain Adv. for Plaintiff	41-2018-SUMMARY SUIT (40)	
66	O-202000438	R. N. Jawal Adv. for Def.	12964-2016 (Record Dept.)	
67	O-202000526	Sudhakar G. Lakhani Adv. for Plaintiff	461-2019-SUMMARY SUIT (59)	
68	O-202000584	O. Sankaran Kutty Adv. for Plaintiff	1427-2013 (31)	
69	O-202000904	Balbheem Patil Adv. for Plaintiff	1100-2019-SUMMARY SUIT (59)	
70	O-202000905	Balbheem Patil Adv. for Plaintiff	795-2019-SUMMARY SUIT (59)	
71	O-202000906	Balbheem Patil Adv. for Plaintiff	794-2019-SUMMARY SUIT (59)	
72	O-202000907	Balbheem Patil Adv. for Plaintiff	793-2019-SUMMARY SUIT (59)	
73	O-202000908	Balbheem Patil Adv. for Plaintiff	792-2019-SUMMARY SUIT (59)	
74	O-202000922	Sudhakar G. Lakhani Adv. for Plaintiff	339-2019-SUMMARY SUIT (59)	
75	O-202001011	S. K. Shah Adv. for Plaintiff	1373-2018-SUMMARY SUIT (28)	

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76	O-202001012	S. K. Shah Adv. for Plaintiff	1321-2018-SUMMARY SUIT (28)	
77	O-202001029	Dushyant Purekar Adv. for Plaintiff	2986-1995 (13)	
78	O-202001030	Dushyant Purekar Adv. for Plaintiff	2987-1995 (13)	
79	O-202001031	Dushyant Purekar Adv. for Plaintiff	2988-1995 (13)	
80	O-202001041	Rajesh H. Patil Adv. for Def.	194-2019-COMMERCIAL SUIT (19)	
81	O-202001148	A. M. K. Raj (Def. No. 1 in person)	1425-2018-SUMMARY SUIT (28)	
82	O-202001210	Sudhakar G. Lakhani Adv. for Plaintiff	340-2019-SUMMARY SUIT (59)	
83	O-202001216	Harsha Y. Shah Adv. for Def.	6744-2001 (20)	
84	O-202001224	M/s. Divekar Bhagwat & Co. Adv. for Plaintiff	2000-2014 (32)	
85	O-202100045	Adv Varsha B Kamble	8203-2002 (Record Dept.)	
86	O-202100046	Adv Varsha B Kamble	4618-2008 (Record Dept.)	
87	O-202100060	Sunita Sonawane	1457-2020 (8)	
88	O-202100086	Khaitan & Co	77-2019-EXE.APPLN. (Regr's. Court)	
89	O-202100154	S. U. Lakdawala	395-2021-STAMP NO. (17)	
90	O-202100215	Ram Kutwal	187-2020-COMMERCIAL SUIT (32)	

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91	O-202100232	Singhi & Co.	2479-2019 (20)	
92	O-202100260	Adv Amol B. Desai	222-2019- COMMERCIAL SUIT (13)	
93	O-202100262	Gayatri Iyer	4475-2020-STAMP NO. (43)	
94	O-202100305	Prashant Gupta	187-2019-SUMMARY SUIT (28)	
95	O-202100306	Prashant Gupta	186-2019-SUMMARY SUIT (28)	
96	O-202100376	Adv. Girish B. Kedia	1093-2014 (28)	
97	O-202100394	Ramesh D. Kamble	596-2019 (9)	